

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE
LOK SABHA
UNSTARRED QUESTION NO. 2305**

To be answered on Friday, March 9, 2018/Phalgun 18, 1939 (Saka)

Direct Benefit Transfer for LPG

2305. SHRI B. SENGUTTUVAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Payments Corporation of India (NPCI) has identified the Bank Accounts of all beneficiaries for Direct Benefit Transfer for LPG (DBTL), if so, the details thereof;

(b) whether the identification of DBTL beneficiaries is based only on Aadhaar Card or other modes are also taken into consideration in view of the judgement of the Supreme Court that not having an Aadhaar Card would not disentitle a person to any social benefit, if so, the details thereof; and

(c) whether the NPCI would start to directly transfer funds to the bank accounts of beneficiaries in lieu of the goods received through the PDS, if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI P. RADHAKRISHNAN)**

(a)& (c) There are two types of LPG customers receiving subsidy in their bank accounts namely, Aadhar Transfer Compliant (ATC) and Bank Transfer Compliant (BTC). ATC customers are required to link/submit Aadhar with desired bank account. Once their bank updates the Aadhar information with National Payment Corporation of India (NPCI) they receive subsidies in their bank account through Aadhar Enabled payment Bridge(AEPB). BTC customers submit their desired bank account details at LPG distributorship and can avail subsidy in their desired bank account. As per Aadhar (Target Delivery of Financial and Other

Subsidies, Benefits and Services Act, 2016), under Section 7 for use of Aadhar, all LPG consumers are advised to link Aadhar number to their LPG consumer number by 31.03.2018, except for the consumers residing in the States of Jammu and Kashmir, Assam and Meghalaya.

Till the time Aadhar is assigned to the individual, LPG subsidy shall be given to the individual based on the following alternate and viable means of identification

- i. Bank Photo passbook and**
- ii. Aadhar enrolment ID slip if has enrolled, otherwise his voter ID card or ration card or kisan photo passbook or passport or driver license along with the copy of his request made for Aadhar enrolment.**
- iii. Undertaking, that he is not availing LPG subsidy under some other consumer name of any Oil Marketing Company.**

NPCI does not maintain bank account details like account number, IFSC code etc. of the beneficiaries. The NPCI mapper contains Aadhaar number along with Institution Identification Number (IIN) of the bank where the beneficiary has seeded his Aadhaar number. The role of NPCI is limited to routing the payment instructions issued by the Government to concerned bank.